## CENTRAL ADMINISTRATIVE TRIBUMAL PRINCIPAL BENCH, NEW DELHI

CP NO. 356/2003 IN OA NO. 1913/2002

This the 15th day of January, 2004

HON BLE SH. KULDIP SINGH, MEMBER (J) HON BLE SH. S.K. NAIK, MEMBER (A)

R.K.K. Nair, S/o Late R.K. Pillai R/o 80, Aradhana Enclave, Gopal Nagar, Shakarpur Road, Najafgarh, New Delhi-110043.

(By Advocate: Sh. A.K.[rivedi]

Versus

Brigadier Surendra Singh The Commandant C.O.D. Delhi Cantt-110010.

(By Advocate: Sh. K.C.D.Gangwani)

## ORDER (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for respondents states that they have complied the orders of the Tribunal.

Z. Counsel for applicant agrees that the directions given in the judgment have been complied with. Hence CP is dropped.

Lacuk (S.K. NAIK)

Member (A)

( KULDIP SINGH ) Member (J)

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